

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 395

Date: 17/08/2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Ashish Bansal S/o Shri Ashok Kumar Bansal, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 16.08.2017(A/N).

By Order,


REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016/ 1929

Date: 17/08/2017

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
- 7.Concerned Shri Ashish Bansal S/o Shri Ashok Kumar Bansal, Gandhi Chowk, Lakhera Gali, Mahwa, District-Dausa, Pin Code-321608.
- 8.Personal file.


REGISTRAR [ADMN.]